



PUNJAB & HARYANA HIGH COURT BAR ASSOCIATION (REGD.)
PUNJAB & HARYANA HIGH COURT, SECTOR-1, CHANDIGARH-160001 (INDIA)

Ref. No. 2212/2023

Ac 34

Dated 10/7/2023

To

Hon'ble Chief Justice

Punjab and Haryana High Court, Chandigarh

Subject:- Request for not passing any adverse order in the cases fixed before the Hon'ble Courts on account of non-presence of Counsels on 11.07.2023 due to heavy rain, Red alert declared and water logging in various places in tricity.

Respected Sir,

An emergent meeting of the Executive Committee of the Punjab and Haryana High Court Bar Association has been convened today i.e. 10.07.2023 at 12:30 PM, in which it has been unanimously decided to abstain from work completely for tomorrow i.e. 11.07.2023 (Tuesday) due to prevalent weather condition, water logging in various places in tri-city as well as parking of the Hon'ble High Court, there also have been reports of leakage in the High Court premises as well and forecast of heavy rains persisting over the States of Punjab, Haryana and Chandigarh. It is further pointed out that advisory against travelling has also been issued by the authorities.

Further keeping in view that many roads in tri-city have been closed including the roads surrounding the Hon'ble High Court.



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PUNJAB & HARYANA HIGH COURT BAR ASSOCIATION (REGD.)

PUNJAB & HARYANA HIGH COURT, SECTOR-1, CHANDIGARH-160001 (INDIA)

Ref. No. 9212/2023 ACBA

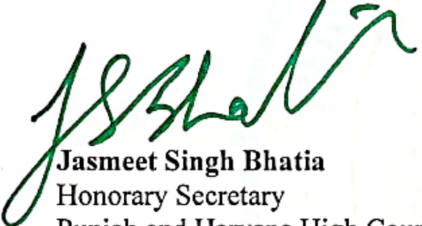
Dated 10/7/2023

So, keeping in view the abovesaid facts and circumstances, it is therefore requested to your good-self to kindly cooperate and no adverse order may be passed on 11.07.2023 due to non-appearance of Advocates.

It is further requested that in matters where extreme urgency is there the Hon'ble Courts may please be requested to grant short dates.

Thanking you in anticipation

With Regards


Jasmeet Singh Bhatia
Honorary Secretary
Punjab and Haryana High Court
Bar Association, Chandigarh



Copy to:

1. Financial Commissioner, Punjab
2. Financial Commissioner, Haryana
3. Presiding Officer, Chandigarh Administrative Tribunal
4. Presiding Officer, Debt Recovery Tribunal.
5. Director Panchayat, Joint Development Commissioner, Punjab
6. Additional Chief Secretary to Govt. Haryana, Rural Development Department.
7. Chief Secretary, Punjab, U.T. Secretariate, Chandigarh
8. Chief Secretary, Haryana, U.T. Secretariate, Chandigarh
9. The Commissioner, State Transport, Punjab State Transport Society
10. Department of Food, Civil Supplies & Consumer Affairs, Govt. of Punjab
Anaaj Bhawan Building, Sector 39-C, Chandigarh.-160036

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